

DIEM NO.1D
(For Judgment)

COURT NO.10

SECTION X

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

C.A. No...../2007 arising from
Petition(s) for Special Leave to Appeal (Civil) No(s).7686/2006

NEW INDIA ASSURANCE CO. LTD.

Petitioner(s)

VERSUS

KENDRA DEVI & ORS.

Respondent(s)

Date: 31/10/2007 This Petition was called on for Judgment today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. K.S. Rana,Adv.

UPON hearing counsel the Court made the following
ORDER

Hon'ble Mr. Justice P. Sathasivam pronounced the
Judgment of the Bench comprising Hon'ble Mr. Justice Tarun
Chatterjee and His Lordship.

Leave granted.

The appeal is dismissed in terms of signed Judgment. No
cost.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master

(Signed non-reportable Judgment is placed on the file)